

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **08.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Ocean Healthcare Pvt Ltd
Vs
Roc, Chennai and Another

MAIN PETITION NUMBER : CP(CA)/121/(CHE)/2023

(IA/MA) APPLICATION NUMBERS

Ivn.P(CA)/2/2024

ORDER

Present: Mr. Vedavel, Ld. Counsel for Applicant.
Ms. Deepika Murali, Ld. Counsel for Petitioner.
Mr. Avinash Krishnan Ravi, Ld. Counsel for RD.

RD report is already on record. No substantial objection has been raised in the report.

Till date despite time given, Petitioner / Respondent has not filed the reply in Inv.P(CA)/2/2024.

Last opportunity is granted to file reply, failing which right to file reply will be closed.

List the petition and the application for hearing on **15.07.2024**.

-sd-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**